


OFFICE OF THE DISTRICT JUDGE AT HOWRAH

ENGLISH DEPARTMENT

NOTICE FOR CANCELLATION OF TENDER

This is to hereby notify that the tender notice no. 856-XIX(1)/Tender dated 22.04.2019 for hiring one Air-Conditioned Motor Cab/Maxi Cab by the Office of the District Judge, Howrah stands cancelled and further notification to follow.



(Protayi Chowdhury)
Registrar, Civil Courts, Howrah
Registrar,
Civil Court, Howrah

Memo No. **885-XIX(1)**/Tender

Dated, Howrah, 23rd April 2019

Copy forwarded for information and wide circulation to :

1. The Judge-in-Charge, Accounts Department, Civil Court, Howrah.
2. The District Magistrate, Howrah.
3. The, S.P, Howrah.
4. The Sabhadhipati, Howrah Zilla Parishad.
5. The Commissioner, Municipal Corporation, Howrah.
6. The CMOH, Howrah.
7. A copy in the Notice Board of the Nazareth Department, Civil Courts, Howrah.
8. A copy published on the web site . <http://ecourts.gov.in/howrah/home>.


(Protayi Chowdhury)
Registrar, Civil Courts, Howrah
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Civil Court, Howrah